

Power Commission since its inception; and

(b) out of these purchases how much were made—

(i) through the Government Stationery Office, and

(ii) from private suppliers— in each year since 1951?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) and (b). Information is being collected and will be laid on the Table of the House as soon as possible.

LEVY OF DUTY ON OIL PRODUCE* IN MILLS

*385. SHRI D. NARAYAN: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the All-India Khadi and Village Industries Board have suggested that Government should levy a duty of Rs. 1-4 per maund on oil produced in mills and the amount so collected should be utilised for the development of *ghani* oil industry; and

(b) if so, what action Government have taken in the matter?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) Yes, Sir. Such a suggestion has been made.

(b) The suggestion is being considered by the appropriate Ministries.

विस्थापित व्यक्तियों के पुनर्वास के लिए अहम

*३८६ श्री के. नारायणप्पा : क्या पुनर्वास मंत्री यह बताने की कृपा करेंगे कि हैदराबाद राज्य में पुलिस कार्रवाई के बाद केन्द्रीय सरकार ने राज्य के विस्थापित व्यक्तियों के पुनर्वास के लिए पांच लाख रुपया स्वीकार किया था ?

Minister for REHABILITATION OF DISPLACED PERSONS

*386. SHRI K. NARAYANAPPA: Will the Minister for REHABILITATION be pleased to state whether after the police action in Hyderabad, the Central Government sanctioned a sum of five lakhs of rupees for the rehabilitation of the displaced persons in that State?]

THE MINISTER FOR REHABILITATION (SHRI A. P. JAIN): Yes.

INDUSTRIAL LABOUR HOUSING SCHEMES IN ANDHRA STATE

*387. SHRI K. SURYANARAYANA: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the number of places in the State of Andhra where Government have sanctioned Housing Schemes for industrial labour,

(b) how much money has been sanctioned by Government for the purpose; and

(c) the stage at which the work on these schemes is at present?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): (a), (b) and (c). A statement, giving the required information, is laid on the Table of the House. [See Appendix VII, Annexure No. 180.]

EXPORT QUOTA OF GROUNDNUT OIL

*388. SHRI PRASADARAO: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government have received any representation for fixing with immediate effect the export quota for ground-nut oil; and

(b) if so, what action Government have taken in the matter?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) Yes,

English translation.